

ORISSA HIGH COURT

FILING REPORT AS ON :18/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011461/2022	SAMIR NAG VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	GOLAMUNDA /38 /2022 () //
2	BLAPL/0011462/2022	RAJA @ SUBRAT KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	CHANDABALI /274 /2019 () //
3	BLAPL/0011463/2022	KANJABAN MATHEW VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALIMELA /280 /2022 () //
4	BLAPL/0011464/2022	TILI GOLLARY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /148 /2022 () //
5	BLAPL/0011465/2022	SANKAR PRADHAN VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PURI TOWN /82 /2018 () //
6	BLAPL/0011466/2022	SUSHANTA @ SUSANTA MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) 2(A)CC/0000034/2022
7	BLAPL/0011467/2022	AKSHAYA SAHOO VS STATE OF ODISHA	S.S.RAY 2 VS	NIMAPADA /206 /2022 () //
8	BLAPL/0011468/2022	SUNIL KUMAR GOUDA VS STATE OF ODISHA	S.S.RAY 2 VS	GUNUPUR /66 /2022 () //
9	BLAPL/0011469/2022	NILANCHAL DEHURY VS STATE OF ODISHA	BISWA RANJAN DAS VS	K.NUAGOAN /49 /2022 () //
10	BLAPL/0011470/2022	CHULBUL @ AMIT KUMAR PUTHAL VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	KARANJIA /231 /2022 () //
11	BLAPL/0011471/2022	KARTIK PANDI @ MANGA VS STATE OF ODISHA	BASUDEV PUJARI VS	KODALA /269 /2018 () //

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12	BLAPL/0011472/2022	NIRANJAN NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /186 /2022 () //
13	BLAPL/0011473/2022	RABI RAO VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	CHANDRASEKHARPUR /127 /2019 () //
14	BLAPL/0011474/2022	NIKIL KUMAR VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MOHANA /120 /2020 () //
15	BLAPL/0011475/2022	MAMATA PATRA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DEOGARH /480 /2021 () //
16	BLAPL/0011476/2022	RABI RAO VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	CHANDRASEKHARPUR /128 /2019 () //
17	BLAPL/0011477/2022	JOSEPH RAITA @ JASEP RAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /34 /2021 () //
18	BLAPL/0011478/2022	BIKRAM SEKHAR MALLICK @ PINTU VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	/ /0 () //
19	BLAPL/0011479/2022	KUNAL CHOUDHURY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHANJANAGAR /314 /2021 () //
20	BLAPL/0011480/2022	BAPUNI @ PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /133 /2018 () //
21	BLAPL/0011481/2022	SATYAJIT BARIK @ SATYABIT BARIK @ GAGA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /305 /2022 () //
22	BLAPL/0011482/2022	ADITYA PATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SPL.TASK FORCE /22 /2022 () //
23	BLAPL/0011483/2022	TITOO @ SAYED USMAN ALI	DEEPAK KU SAHOO	MARSHAGHAI /258 /2013

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		VS	VS	()
24	BLAPL/0011484/2022	STATE OF ODISHA PRASANNA KUMAR SWAIN	PRANAYA KUMAR DASH	// BALANGA /134 /2022
		VS	VS	()
25	BLAPL/0011485/2022	STATE OF ODISHA PADMALOCHAN MALLIK	SURYAKANTA DWIBEDI	// KHAPRAKHOL /94 /2019
		VS	VS	()
26	BLAPL/0011486/2022	STATE OF ODISHA AJAY KUMAR	BITAS KUMAR SWAIN	// KHALLIKOTE /243 /2019
		VS	VS	()
27	BLAPL/0011487/2022	STATE OF ODISHA ISWAR MAHALIK	SK. ZAFARULLA	// NILGIRI /68 /2020
		VS	VS	()
28	BLAPL/0011488/2022	STATE OF ODISHA SK. ANWAR	SANTOSH CHANDRA ATABUDHI	// KHANDAGIRI P.S. /548 /2022
		VS	VS	()
29	BLAPL/0011489/2022	STATE OF ODISHA SUDHIR KUMAR MINZ	SK. ZAFARULLA	// LEPHRIPADA /30 /2022
		VS	VS	()
30	BLAPL/0011490/2022	STATE OF ODISHA JAYARAJ DALABEHERA	JYOTIRMAYA SAHOO	// PATTAPUR (ASKA) /34 /2021
		VS	VS	()
31	BLAPL/0011491/2022	STATE OF ODISHA ANIL KUMAR NAYAK	JASHOBANTA DASH	// KABISURYANAGAR (P.PUR) /191 /2015
		VS	VS	()
32	BLAPL/0011492/2022	STATE OF ODISHA (O.P.I.D) BUBU @ SUSANTA KUMAR SANDHA	ASWINI KUMAR KARMI	// THAKURGARH /60 /2009
		VS	VS	()
33	BLAPL/0011493/2022	STATE OF ODISHA SAGAR MAHANTA	LALITENDU BHUYAN	// TELKOI /107 /2018
		VS	VS	()
34	BLAPL/0011494/2022	STATE OF ODISHA HIMANSHU BEHERA	DEBASNAN DAS	// KEONJHAR TOWN /71 /2019
		VS	VS	()

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35	BLAPL/0011495/2022	STATE OF ODISHA SK.BUNTY @ SK.JAFAR VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /130 /2022 ()
36	BLAPL/0011496/2022	STATE OF ODISHA T.SUCHIM THIKHIR VS	AMULYA RATNA PANDA VS	// CYBER CRIME AND E.O, BALASORE /4 /2022 ()
37	BLAPL/0011497/2022	STATE OF ODISHA AMARESH SUBUDHI VS	SOUMYA RANJAN MOHANTY VS	// GOCHHAPADA /109 /2022 ()
38	BLAPL/0011498/2022	STATE OF ODISHA PRADEEP PATRA @ PRADEEP KUMAR PATRA VS	AMLAN SHAKTI PAUL VS	// CAPITAL P.S. /620 /2022 ()
39	BLAPL/0011499/2022	STATE OF ODISHA KADUA @ BABUNA MAJHI VS	RADHIKA RANJAN BHATTACHARYA VS	// PANIKOILI /227 /2022 ()
40	BLAPL/0011500/2022	STATE OF ODISHA BRAMHAKANTA DIGAL VS	SARAT KUMAR JENA VS	// / /0 ()
41	BLAPL/0011501/2022	STATE OF ODISHA NATHA SELMA VS	ANIRUDHA DAS VS	// SAINTALA /12 /2022 ()
42	BLAPL/0011502/2022	STATE OF ODISHA NARESH SAHU @ GHANTI VS	RAJALAXMI BISWAL VS	// TALCHER TOWN /738 /2022 ()
43	BLAPL/0011503/2022	STATE OF ODISHA CHHABI @ CHHABINDRA LENKA VS	DEBASNAN DAS VS	// BARANGA /51 /2013 ()
44	BLAPL/0011504/2022	STATE OF ODISHA KALIA TANDI VS	ANIRUDHA DAS VS	// SAINTALA /12 /2022 ()
45	BLAPL/0011505/2022	STATE OF ODISHA PRAMOD BEHERA @ PRAMOD KU BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	// DHAMA /157 /2021 () //

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46	BLAPL/0011506/2022	UGRA HANTAL VS STATE OF ODISHA	CHINMAY MOHANTY VS	SUNABEDA /145 /2022 () //
47	BLAPL/0011507/2022	KUNDAN KULDIP VS STATE OF ODISHA	AMIT KUMAR NATH VS	// / /0 () //
48	BLAPL/0011508/2022	RAJENDRA KUMAR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MACHHKUND /45 /2021 () //
49	BLAPL/0011509/2022	BIJAY @ BABAN @ BIJAYA BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	DHARMASALA /216 /2019 () //
50	BLAPL/0011510/2022	BIDYADHAR ROUT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	MARINE PS AT BALARAMGADI /3 /2021 () //
51	BLAPL/0011511/2022	ROMANCHA KANHAR VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	GOCHHAPADA /16 /2021 () //
52	BLAPL/0011512/2022	PRASANTA BAGARTI VS STATE OF ODISHA	ASHOK KUMAR PATTANAIK (A) VS	K.SINGHPUR /52 /2021 () //
53	BLAPL/0011513/2022	BHAGABAN DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /280 /2021 () //
54	BLAPL/0011514/2022	BABU SINGH VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MACHHKUND /45 /2021 () //
55	BLAPL/0011515/2022	SARBESWAR BISWAL @ BHALIA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	KHANDAPARA /61 /2022 () //
56	BLAPL/0011516/2022	SARBESWAR BISWAL @ BHALIA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	KHANDAPARA /153 /2022 () //
57	BLAPL/0011517/2022	KALIA @ LAMBODAR PANIGRAHI	JITENDRA SAMANTARAY	KODALA /327 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
58	BLAPL/0011518/2022	STATE OF ODISHA HIRAK KUMAR PARIDA	SESHADEV DASH	// NALCO /175 /2022
		VS	VS	0
59	CMAPL/0000643/2022	STATE OF ODISHA AKSHAYA KUMAR BHUYAN	ADV.	//
		VS	VS	0
60	CMAPL/0000644/2022	STATE OF ODISHA HARE KRUSHNA DAS	ADV.	//
		VS	VS	0
61	CMAPL/0000645/2022	STATE OF ODISHA R AND S ENGINEERING SERVICES	ADV.	//
		VS	VS	0
62	CMAPL/0000646/2022	JINDAL STAINLESS LTD. RABINDRA KUMAR JENA	ADV	//
		VS	VS	0
63	CMAPL/0000647/2022	STATE OF ODISHA GENERAL MANAGER, REGION, FOOD CORPORN. OF INDIA	ADV	//
		VS	VS	0
64	CMP/0001158/2022	SMT. PRATIVA SAMANT ODISHA POWER TRANSMISSION CORPORATION LTD	PRADIP KUMAR MOHANTY	//
		VS	VS	0
65	CMP/0001159/2022	ANTARYAMI MALIK NABAKISHOR JENA	SHIB SHANKAR MOHANTY	//
		VS	VS	0
66	CMP/0001160/2022	ARUNA KUMAR MOHANTY JEMA PATRA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
67	CMP/0001161/2022	JAGANATH MOHANTY SAROJINI PANDA	MD.G.MADANI	//
		VS	VS	0
68	CMP/0001162/2022	PITABAS PANDA SANJIB KUMAR DAS	BANSHIDHAR BAUG	//
		VS	VS	0

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69	CMP/0001163/2022	RENUBALA RANA JHARANA DALEI VS MAMATA SAHOO	SAMBEET PATTANAYAK VS	// // 0 //
70	CMP/0001164/2022	ANITA DAS VS KASHINATH PATRA	KALINGA KESHARI MOHAPATRA VS	// 0 //
71	CONTC/0007033/2022	PRATIMA NAG VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
72	CONTC/0007034/2022	KRISHNA CHANDRA DALBEHERA VS MONA SHARMA, PRINCIPAL SECY., FOREST AND ENVIRONMENT DEPT.	ADV. VS	// 0 //
73	CONTC/0007035/2022	RAJAKISHOR PRADHAN VS ASWATHI S, PRINCIPAL SECY TO GOVT., S AND ME DEPT	ADV VS	// 0 //
74	CONTC/0007036/2022	PRAFULLA KUMAR MANDAL VS ASWATHI S., IAS	ADV. VS	// 0 //
75	CONTC/0007037/2022	AVINNA CHANDRA DASH VS KULAMANI PADHI, MANAGING DIRECTOR, ORISSA COOPERATIVE HOUSING CORPORATION LTD.	ANUP UDAYA SENAPATI VS	// 0 //
76	CONTC/0007038/2022	JUGAL KISHORE PANDA VS NIBEDITA BISWAL, ADDITIONAL SUB COLLECTOR, BBSR	ADV VS	// 0 //
77	CONTC/0007039/2022	UMESH CHANDRA MALLICK VS SUSHANTA KUMAR PANDA, SPECIAL SECY. TO GOVT., OF ODISHA, COOPERATIVE DEPT.	ADV VS	// 0 //
78	CONTC/0007040/2022	ANANTA KUMAR DAS VS EXECUTIVE ENGINR., R AND B DIVISION, JAJPUR	ADV VS	// 0 //
79	CONTC/0007041/2022	BIJAY KUMAR MUDULI VS BIJAYA AMRUTA KULANGE, IAS	ADV. VS	// 0 //

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80	CONTC/0007042/2022	CHAMAN FIRDOSH VS BIJAYA AMRUTA KULANGE,IAS	ADV. VS	// 0 //
81	CONTC/0007043/2022	SOUMYA RANJAN BISOI VS BIJAYA AMRUTA KULANGE,IAS	ADV. VS	// 0 //
82	CONTC/0007044/2022	PRAVAT KUMAR BEHERA VS DIPTESH KUMAR PATTNAYAK, CHAIRMAN CUM MANAGING DIRECTOR, O.S.R.T.C., BBSR	ADV VS	// 0 //
83	CONTC/0007045/2022	KRISHNA ORAM VS JYOSNA RANI SAHOO, TAHASILDAR, BISRA	ADV VS	// 0 //
84	CONTC/0007046/2022	BIDHANMALA SWARO VS ASWATHY S.,IAS	ADV. VS	// 0 //
85	CONTC/0007047/2022	RAMAKANTA SAHOO VS ASWATHY S., I.A.S.	ADV VS	// 0 //
86	CONTC/0007048/2022	KARA RAGHUNATH VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
87	CONTC/0007049/2022	BALARAM MAHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
88	CONTC/0007050/2022	DANDASI PANDA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
89	CONTC/0007051/2022	SURYANARAYANA NANDA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
90	CONTC/0007052/2022	SIMANCHALA SAHU VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
91	CONTC/0007053/2022	ARJUNA PADHI	ADV	//

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		VS	VS	0
92	CONTC/0007054/2022	SATYABRATA SAHU, I.A.S. BIRANJAN MISHRA	ADV.	//
		VS	VS	0
93	CONTC/0007055/2022	ANU GARG, PRINCIPAL SECY., W.R. DEPT. SASMITA MANDAL	ADV.	//
		VS	VS	0
94	CONTC/0007056/2022	STATE OF ODISHA RAJENDRA BEHERA	ADV	//
		VS	VS	0
95	CONTC/0007057/2022	SATYABRATA SAHU, I.A.S. AJODHYANATH SAHU	ADV.	//
		VS	VS	0
96	CONTC/0007058/2022	SATYABRATA SAHU, IAS PRAKASH PANIGRAHY	ADV	//
		VS	VS	0
97	CONTC/0007059/2022	SATYABRATA SAHU, I.A.S. KISHORE CHANDRA MAHARANA	ADV	//
		VS	VS	0
98	CONTC/0007060/2022	SATYABRATA SAHU, I.A.S. SURENDRA PADHY	ADV.	//
		VS	VS	0
99	CONTC/0007061/2022	SATYABRATA SAHU, IAS RAJKISHORE CHOUDHURY	ADV	//
		VS	VS	0
100	CONTC/0007062/2022	SATYABRATA SAHU, I.A.S. KAILASH CHANDRA ACHARYA	ADV.	//
		VS	VS	0
101	CONTC/0007063/2022	SATYABRATA SAHU, IAS KALAKAR NAYAK	RABI NARAYAN BEHERA	//
		VS	VS	0
		NARMADA MODI, TAHASILDAR, DANGADI		//
102	CONTC/0007064/2022	PITAMBAR ROUT	ADV.	//
		VS	VS	0

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103	CONTC/0007065/2022	UMAKANTA BISWAL,TAHASILDAR,MAHANGA PRANAKRUSHNA JENA VS	ADV VS	// // ()
104	CONTC/0007066/2022	SANGRAMJIT NAYAK, DIRECTOR, MUNICIPAL, ADMINISTRATION, EX OFFICIO ADDL SECY, H AND U DEPT SACHIDANANDA PADHAN VS	ADV. VS	// // ()
105	CONTC/0007067/2022	ASWATHY S.,IAS KARUNAKAR NAYAK VS	ADV. VS	// // ()
106	CONTC/0007068/2022	SANJAY KUMAR SINGH,IAS DILLIP KUMAR DAS VS	ADV. VS	// // ()
107	CONTC/0007069/2022	SANJAY KUMAR SINGH,IAS PANCHANAN SAHU VS	ADV. VS	// // ()
108	CONTR/0000074/2022	SANJAY KUMAR SINGH,SECY.,RURAL DEVELOPMENT DEPT. BHAGIRATHI PADHAN VS	ADV VS	// //0 ()
109	CONTR/0000075/2022	PARMAR SMIT PARSHOTTAMDAS, I.P.S. SANDIP KUMAR SARAWGI VS	adv. VS	// //0 ()
110	CRLA/0001039/2022	AKHILESH SINGH, IPS RAJKISHORE SWAIN VS	SMRUTI RANJAN MOHAPATRA VS	// CHANDRABHAGA MARINE /7 /2021 ()
111	CRLA/0001040/2022	STATE OF ODISHA LAXMAN SAHU VS	ASWINI KUMAR DASH VS	// JUJUMURA /158 /2018 FTSC, SAMBALPUR(Sambalpur)
112	CRLA/0001041/2022	STATE OF ODISHA SALIM KHAN VS	BHARAT BHUSAN ROUSTRAY VS	Spl/0000068/2018 KISHORENGAR /105 /2019 ()
113	CRLA/0001042/2022	STATE OF ODISHA TIMA @ SANATAN MALLIK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /124 /2013 ()
		STATE OF ODISHA		//

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114	CRLA/0001043/2022	SUJIT KUMAR DEHURI VS STATE OF ODISHA	PRATIK DASH VS	INFOCITY PS /306 /2022 () //
115	CRLA/0001044/2022	TAPAS KUMAR NAYAK VS STATE OF ODISHA	PRATIK DASH VS	INFOCITY PS /306 /2022 () //
116	CRLA/0001045/2022	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BHADRAK RURAL /648 /2015 () //
117	CRLA/0001046/2022	CHANDRA SEKHAR MOHANTY VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	MAHILA P.S. BUXIBAZAR /121 /2022 () //
118	CRLA/0001047/2022	BAPUN @ BAPUN SING @ KANKA SINGH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /300 /2022 () //
119	CRLA/0001048/2022	MUKESH AGHRIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	GOLAMUNDA /75 /2022 () //
120	CRLA/0001049/2022	SANYASI GURU VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /226 /2022 () //
121	CRLMA/0000325/2022	ASUTOSH@PINTUA LENKA VS STATE OF ODISHA	ADV VS	DERABIS /71 /2020 () //
122	CRLMA/0000326/2022	ASHOK KUMAR DAS VS STATE OF ORISSA	ADV. VS	/ /0 () //
123	CRLMA/0000327/2022	SATRUGHAN SAHU VS STATE OF ODISHA	ADV. VS	/ /0 () //
124	CRLMA/0000328/2022	HEMANTINI DASH VS STATE OF ODISHA	ADV. VS	BARKOTE /86 /2012 () //
125	CRLMA/0000329/2022	KAIBALYA NAYAK	ADV.	BAIDYANATHPUR /105 /2013

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		VS	VS	()
		STATE OF ORISSA		//
126	CRLMC/0003549/2022	SUSHANTA KUMAR MOHANTA	SMRUTI RANJAN MOHAPATRA	BALASORE VIGILANCE /42 /2016
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
127	CRLMC/0003550/2022	NABINA BATRIA@BHATRIA	SAMARENDRA MOHANTY	//0
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0003551/2022	BABU@SAROJ KUMAR KHUNTIA	NIHAR RANJAN OJHA	BADAGODA P.S. /156 /2021
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0003552/2022	CHITTARANJAN BARAL	BHABANI SHANKAR DASPARIDA	NAYAPALLI P.S. /385 /2019
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0003553/2022	SURENDRA MAHATO	BHARAT BHUSAN ROUSTRAY	MAHILA PS,SEC-3,ROURKELA /30 /2019
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0003554/2022	RAJA KHAN@SALIM KHAN	PRADEEP KUMAR PARIDA	TIGIRIA /41 /2021
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0003555/2022	PRATAP MOHAPATRA@PRATAP KISHORE MOHAPATRA	PRATAP KISHORE MOHAPATRA	BAISINGA /1 /2015
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0003556/2022	SANJAY MOHAPATRA	SANTOSH CHANDRA ATABUDHI	BANAPUR P.S. /151 /2019
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0003557/2022	HIMANSU SAHU	PRABHAT KUMAR DAS	BALICHANDRAPUR /4 /2019
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0003558/2022	BIBHUTI BHUSAN SAHOO	SANJAY KUMAR PATTANAIAK	TANGI /189 /2022
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0003559/2022	NIROD KUMAR SETHA@NIROD KUMAR SETH	SASMITA NANDA	NALCO /6 /1997
		VS	VS	()

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137	CRLMC/0003560/2022	STATE OF ODISHA PRASANTA CHANDRA RATH VS PRADIP KUMAR PATRA	DURGA PRASAD DHAL VS	// / /0 ()
138	CRLMC/0003561/2022	DR.CHAITANYA CHARAN DAS VS STATE OF ODISHA	RAGHUNATH SINGH VS	// MARKAT NAGAR /174 /2019 ()
139	CRLMC/0003562/2022	ANANTA BEHERA VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	// CHANDAPUR /20 /2022 ()
140	CRLMC/0003563/2022	JEETENDRA MISHRA VS STATE OF ODISHA	BHARAT JALLI VS	// JAGANNATHA PRASAD /62 /2014 ()
141	CRLMC/0003564/2022	RADHESHYAM GUPTA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// / /0 ()
142	CRLMC/0003565/2022	BISWABHUSAN DAS@BABUL DAS VS STATE OF ODISHA	SAMBIT RATH VS	// BYREE /30 /2020 ()
143	CRLMC/0003566/2022	NANDA@PRASANTA JENA VS STATE OF ODISHA	SAMBIT RATH VS	// JAJPUR TOWN /187 /2016 ()
144	CRLMC/0003567/2022	SABIR KUMAR NAIK VS STATE OF ODISHA	GOUTAM TRIPATHY VS	// ATTABIRA /355 /2022 ()
145	CRLMC/0003568/2022	GUMAN PRUSTY @ PRASANT KU. PAIKRAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	// /136 /2021 ()
146	CRLMC/0003569/2022	TARUNKANTA MOHANTY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// KHANDAGIRI P.S. /234 /2021 ()
147	CRLMC/0003570/2022	KALU JAGADEV @ JAYANARAYAN JAGADEV VS STATE OF ODISHA	PRAVASH CH JENA VS	// JANKIA P.S. /289 /2022 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0002378/2022	RANJITA DAS VS STATE OF ODISHA	ANUPAM RATH VS	//0 0 //
149	CRLMP/0002379/2022	RINARANI MOHARANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
150	CRLMP/0002380/2022	BANAPRIYA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	//0 0 //
151	CRLMP/0002381/2022	SUBASINI NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
152	CRLMP/0002382/2022	PRIYABRATA PANDA VS STATE OF ODISHA	S.P.DHAL VS	//0 0 //
153	CRLMP/0002383/2022	M/S.KONARK PIPE AND SYNTHETIC (P) LTD.,BBSR VS UNITED AGENCY,BBSR	ANSHURAM MISHRA VS	//0 0 //
154	CRLMP/0002384/2022	MADHUSUDAN PANDA VS THE COLLECTOR CUM DISTRICT MAGISTRATE, JAJPUR	SOUBHAGYA KUMAR DASH VS	//0 0 //
155	CRLMP/0002385/2022	KARTIK BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
156	CRLMP/0002386/2022	SUMITRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
157	CRLMP/0002387/2022	BIKASH CHANDRA NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 0 //
158	CRLMP/0002388/2022	KANCHAN SAHOO VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	//0 0 //
159	CRLMP/0002389/2022	PANKAJINI PATRA	AMIT PRASAD BOSE	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	FAO/0000445/2022	M/S.ORISSA AGRICO(P) LTD.	SOMANATH MISHRA	//
		VS	VS	0
		REGIONAL DIRECTOR,ESI CORPORATION,ORISSA		//
161	FAO/0000446/2022	AUTHORIZED SIGNATORY,CHOLAMANDALAM MS GENERAL FINANCE COMPANY LTD.	GENERAL MISHRA	//
		VS	VS	0
		BUDHUBARI PRADHAN		//
162	MACA/0000632/2022	PUSHPA BAG	JAGABANDHU SAHU	//
		VS	VS	0
		SANJAYA KUMAR JAIN		//
163	MATA/0000241/2022	SABITA PADHI	SANJAYA KUMAR BEHERA	//
		VS	VS	0
		BABRUBAHAN PADHI		//
164	RPFAM/0000311/2022	BALARAM GOUDA	TUKUNA MISHRA	//
		VS	VS	0
		JEMA GOUDA		//
165	RSA/0000311/2022	SHANKARLAL AGARWAL	SOUMYA MISHRA	//
		VS	VS	0
		HARI PRAKASH AGRAWAL		//
166	RSA/0000312/2022	JAGANNATH BEHERA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		GOVINDA JAMUDA III		//
167	RVWPET/0000323/2022	UMESH CH.SAHU	GAJENDRA NATH ROUT	//
		VS	VS	0
		SAKUNTALA SAHU		//
168	TRP(C)/0000446/2022	SUBHASHMITA BEHERA	NIRANJAN LENKA	//
		VS	VS	0
		SIDDHANTA PRADHAN		//
169	TRP(C)/0000447/2022	SUKANTI MAPA @ NAYAK	UNMESH CHANDRA JENA	//
		VS	VS	0
		RAJESH NAYAK		//
170	WA/0001546/2022	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0001547/2022	DIBUN CHANDAN SAHOO AJAYA KUMAR SETHI VS	MANOJA KUMAR KHUNTIA VS	// // 0
172	WA/0001548/2022	VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA BOARD OF SECONDARY EDUCATION, ORISSA VS	S.S.RAO VS	// // 0
173	WA/0001549/2022	MANJU PRAVA SINGH BOARD OF SECONDARY EDUCATION, ORISSA VS	S.S.RAO VS	// // 0
174	WA/0001550/2022	SHANKAR PRASAD DAS BOARD OF SECONDARY EDUCATION, ORISSA VS	S.S.RAO VS	// // 0
175	WA/0001551/2022	BRAHMANANDA KAR BOARD OF SECONDARY EDUCATION, ORISSA VS	S.S.RAO VS	// // 0
176	WA/0001552/2022	BAIDYANATH ROUT BOARD OF SECONDARY EDUCATION, ORISSA VS	SYED EJAZUL HAQUE VS	// // 0
177	WA/0001553/2022	PRABHAT CHANDRA PRATIHARI BOARD OF SECONDARY EDUCATION, ORISSA VS	S.S.RAO VS	// // 0
178	WA/0001554/2022	ASHOK KUMAR DAS MAMATA DEI VS	LAXMIKANTA MOHANTY VS	// // 0
179	WA/0001555/2022	STATE OF ODISHA, S AND ME DEPT BOARD OF SECONDARY EDUCATION, ORISSA VS	S.S.RAO VS	// // 0
180	WA/0001556/2022	RAGHU KHETI BOARD OF SECONDARY EDUCATION, ORISSA VS	S.S.RAO VS	// // 0
181	WA/0001557/2022	PITAMBAR PARIDA SUDAM SANDHA VS	DEEPALI MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0001558/2022	STATE OF ODISHA VS PRASHANTA PANIGRAHI	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
183	WA/0001559/2022	ALEKH SUNA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
184	WA/0001560/2022	BOARD OF SECONDARY EDUCATION, ORISSA VS MOHAMMED IQBAL	S.S.RAO VS	// 0 //
185	WA/0001561/2022	BOARD OF SECONDARY EDUCATION, ORISSA VS KELU CHARAN MOHANTY	S.S.RAO VS	// 0 //
186	WA/0001562/2022	BOARD OF SECONDARY EDUCATION, ORISSA VS GOPAL CHANDRA RAO	S.S.RAO VS	// 0 //
187	WA/0001563/2022	BOARD OF SECONDARY EDUCATION, ORISSA VS RAMESH CHANDRA TRIPATHY	SAMEER KUMAR DAS VS	// 0 //
188	WA/0001564/2022	BOARD OF SECONDARY EDUCATION, ORISSA VS NITYANANDA SUTAR	S.S.RAO VS	// 0 //
189	WA/0001565/2022	BOARD OF SECONDARY EDUCATION, ORISSA VS ABDUL HANAN KHAN	S.S.RAO VS	// 0 //
190	WA/0001566/2022	BOARD OF SECONDARY EDUCATION, ORISSA VS KELU CHARAN SINGH	SAMEER KUMAR DAS VS	// 0 //
191	WA/0001567/2022	BOARD OF SECONDARY EDUCATION, ORISSA VS DR. SANKARSAN MISHRA	S.S.RAO VS	// 0 //
192	WA/0001568/2022	BOARD OF SECONDARY EDUCATION, ORISSA VS PRADIP KUMAR CHOUHAN	S.S.RAO VS	// 0 //
193	WA/0001569/2022	BOARD OF SECONDARY EDUCATION, ORISSA	S.S.RAO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0001570/2022	SUDAM CHANDRA SAHANI BOARD OF SECONDARY EDUCATION,ODISHA	S.S.RAO	//
		VS	VS	0
195	WP(C)/0031170/2022	INAPRAVA KANUNGO BANAMALI BEHERA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
196	WP(C)/0031171/2022	STATE OF ODISHA RABINDRANATH PANDA	BIPIN KUMAR NAYAK	//
		VS	VS	0
197	WP(C)/0031172/2022	STATE OF ODISHA LAXMIBANTA SAHU	SURENDRA KUMAR GARTIA	//
		VS	VS	0
198	WP(C)/0031173/2022	STATE OF ODISHA RUPESH AGRAWAL	DR.PURUSOTTAM CHULI	//
		VS	VS	0
199	WP(C)/0031174/2022	STATE OF ODISHA ANANTA CHARAN DAS	RAMA KRISHNA BISOI	//
		VS	VS	0
200	WP(C)/0031175/2022	STATE OF ODISHA RUPESH AGRAWAL	DR.PURUSOTTAM CHULI	//
		VS	VS	0
201	WP(C)/0031176/2022	STATE OF ODISHA JUDISTHIRA JENA	BJAYA KUMAR NAYAK 3	//
		VS	VS	0
202	WP(C)/0031177/2022	STATE OF ODISHA RABINDRA KUMAR SAHOO	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
203	WP(C)/0031178/2022	STATE OF ODISHA M/S SURYANSH HOTELS AND RESORTS, BBSR	SOMANATH MISHRA	//
		VS	VS	0
204	WP(C)/0031179/2022	DY. DIRECTOR REVENUE, ESIC, BBSR ROSY RAY	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0031180/2022	STATE OF ODISHA SUKANTI BHITRIA VS	SANTOSH KUMAR DWIVEDI VS	// // ()
206	WP(C)/0031181/2022	STATE OF ODISHA BASANT KUMAR SAHOO VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
207	WP(C)/0031182/2022	STATE OF ODISHA M/S SURYANSH HOTELS AND RESORTS, BBSR VS	SOMANATH MISHRA VS	// // ()
208	WP(C)/0031183/2022	DY. DIRECTOR REVENUE, ESIC, BBSR DR.SUSANTA KUMAR PATRO VS	PRONOY MOHANTY VS	// // ()
209	WP(C)/0031184/2022	DIRECTOR-IN-CHARGE,ISPAT GENERAL, HOSPITAL(SAIL),ROURKELA BIJAYA PRAKAS KARA VS	ANIL KUMAR DAS VS	// // ()
210	WP(C)/0031185/2022	STATE OF ODISHA SAKUNTALA BEHERA VS	DAYANANDA MOHAPATRA VS	// // ()
211	WP(C)/0031186/2022	THE COLLECTOR, KENDRAPARA MINATI MAHARANA VS	SUBAS CHANDRA DAS VS	// // ()
212	WP(C)/0031187/2022	STATE OF ODISHA JAGADISH CHANDRA BEHERA VS	DAYANANDA MOHAPATRA VS	// // ()
213	WP(C)/0031188/2022	TPNODL,BALASORE RAMAKANTA BEHERA VS	SUBAS CHANDRA DAS VS	// // ()
214	WP(C)/0031189/2022	STATE OF ODISHA PANCHANAN TOLA VS	SUBAS CHANDRA DAS VS	// // ()
215	WP(C)/0031190/2022	STATE OF ODISHA NABIN CHANDRA SAHU VS	ASHOK KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0031191/2022	MILLAN PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
217	WP(C)/0031192/2022	MANAS RANJAN MOHAPATRA VS STATE OF ODISHA	PADMANAVA BHUTIA VS	// 0 //
218	WP(C)/0031193/2022	PRIYANKA DAS VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
219	WP(C)/0031194/2022	SANKAR NARAYAN CHOUDHURY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
220	WP(C)/0031195/2022	MAMATA BISHOYI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
221	WP(C)/0031196/2022	DILLIP KUMAR SAHOO VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
222	WP(C)/0031197/2022	DEBARAJ MOHAPATRA VS THE ADMINISTRATOR OF SHRI JAGANNATH TEMPLE, PURI	HEMANTA KUMAR ROUT VS	// 0 //
223	WP(C)/0031198/2022	TANUJA KUMAR PANI VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
224	WP(C)/0031199/2022	AMBARISH BHOI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
225	WP(C)/0031200/2022	RADHAKANTA DEV, BIJE SAURIA, GHORODIA VS BISHNU PRASAD DAS	HEMANTA KUMAR ROUT VS	// 0 //
226	WP(C)/0031201/2022	KALISTA PRADHAN VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
227	WP(C)/0031202/2022	LOKESWAR PADHAN	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0031203/2022	PRASAN KUMAR SAHU	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0031204/2022	GOVINDA CHANDRA BADU	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0031205/2022	SUKADEV SA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
231	WP(C)/0031206/2022	ASHOK KUMAR RATH	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
232	WP(C)/0031207/2022	PRAMODA KUMAR SATAPATHY	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0031208/2022	PRABHAKAR SAHU	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0031209/2022	DAMODAR NAYAK	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0031210/2022	BABAJI CHARAN NAYAK	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0031211/2022	RABINARAYAN MISHRA	MOHENDRA DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0031212/2022	ODISHA GRAMYA BANK, DIHASAHI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE MANAGER CESU, JAGATSINGHPUR		//
238	WP(C)/0031213/2022	INSTITUTE OF PHARMACY AND TECHNOLOGY, CUTTACK	JYOTIRMAY MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0031214/2022	STATE OF ODISHA ODISHA GRAMYA BANK, DIHASAHI BRANCH VS	AUROVINDA MOHANTY VS	// // ()
240	WP(C)/0031215/2022	THE COMMNR-CUM-SECY.,HOME DEPT. KISHORE CHANDRA MOHANTY VS	BIKRAM PRATAP DAS VS	// // ()
241	WP(C)/0031216/2022	STATE OF ODISHA SOMANATH SWAIN VS	SHRADHASHREE ROURAY VS	// // ()
242	WP(C)/0031217/2022	STATE OF ODISHA ODISHA GRAMYA BANK, DIHASAHI BRANCH VS	AUROVINDA MOHANTY VS	// // ()
243	WP(C)/0031218/2022	THE COMMNR-CUM-SECY.,S AND ME DEPT. ARUNDHATI MOHANTY VS	BIKRAM PRATAP DAS VS	// // ()
244	WP(C)/0031219/2022	STATE OF ODISHA ODISHA GRAMYA BANK, PANDAPADA BRANCH VS	AUROVINDA MOHANTY VS	// // ()
245	WP(C)/0031220/2022	THE COMMNR-CUM-SECY.,PR AND DW DEPT. DEBASIS MOHANTY VS	KRISHNA CHANDRA SAHU VS	// // ()
246	WP(C)/0031221/2022	STATE OF ODISHA ODISHA GRAMYA BANK, PANDAPADA BRANCH VS	AUROVINDA MOHANTY VS	// // ()
247	WP(C)/0031222/2022	THE COMMNR-CUM-SECY.,PR AND DW DEPT. ODISHA GRAMYA BANK, PANDAPADA BRANCH VS	AUROVINDA MOHANTY VS	// // ()
248	WP(C)/0031223/2022	THE COMMNR-CUM-SECY.,PR AND DW DEPT. LINGA @ LINGARAJ JENA VS	RAJENDRA KUMAR PRADHAN VS	// // ()
249	WP(C)/0031224/2022	COMMISSIONER, CONSOLIDTION, ODISHA, BBSR GOBINDA CHANDRA SWAIN VS	LAXMIKANTA MOHANTY VS	// // ()
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0031225/2022	KARTIK BEHERA VS UNION OF INDIA	SUBHENDU KUMAR DAS VS	// 0 //
251	WP(C)/0031226/2022	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
252	WP(C)/0031227/2022	DR. SRIDHAR PANDA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
253	WP(C)/0031228/2022	OMM CONSTRUCTION, ANGUL VS UNION OF INDIA	SUBHENDU KUMAR DAS VS	// 0 //
254	WP(C)/0031229/2022	CHUMKI DEEP VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
255	WP(C)/0031230/2022	KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION VS STATE OF ODISHA	BILWA KUMAR DASH VS	// 0 //
256	WP(C)/0031231/2022	BHIMASEN SAMAL VS MEMBER, BOARD OF REVENUE, ORISSA	SATYAJIT PATTANAİK VS	// 0 //
257	WP(C)/0031232/2022	SATYANANDA SAHU VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
258	WP(C)/0031233/2022	SAILESWAR PRADHAN VS SC AND ST DEVELOPMENT, BBSR	SHAKTI PRASAD DAS VS	// 0 //
259	WP(C)/0031234/2022	HEMANTA KUMAR SETH VS UNION BANK OF INDIA	SIBANARAYAN BISWAL VS	// 0 //
260	WP(C)/0031235/2022	M/S MAHAMAYA MACHINERY, BALASORE VS UCO BANK, BALASORE	JAYANTA KUMAR MAJHI VS	// 0 //
261	WP(C)/0031236/2022	JIBACHH JHA	HARA PRASAD RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0031237/2022	GOPAL CHANDRA SAHOO	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
263	WP(C)/0031238/2022	RANJIT KUMAR BARIK	PRAKASH RANJAN BARIK	//
		VS	VS	0
		CHIEF MANAGER AND CIRCLE SHATRA HEAD, AO, PNB, BALASORE		//
264	WP(C)/0031239/2022	AJAY KUMAR SAMAL	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
265	WP(C)/0031240/2022	BENUDHAR BAL	B.S.PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0031241/2022	SK.RAFIKUR REHEMAN	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0031242/2022	PABITRA SAHOO	DEBA RANJAN MOHAPATRA	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ORISSA, HIGHER EDUCATION DEPT.		//
268	WP(C)/0031243/2022	PURNA CHANDRA DASH	BINAYAK PRASHAD MOHANTY	//
		VS	VS	0
		DIRECTOR CUM ADDL.SECY. TO GOVT.GA AND PG,DEPT.BBSR		//
269	WP(C)/0031244/2022	LALIN KUMAR ROUTA	GOPAL PRASAD JENA	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT.,AGRICULTURE DEPT.		//
270	WP(C)/0031245/2022	PRANATI CHOUDHURY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0031246/2022	FRONT LINE EX-SERVICEMEN BUREAU, BBSR	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0031247/2022	SUBASA CHANDRA SAHOO	ARUN KUMAR ACHARYA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0031248/2022	COLLECTOR AND DM, NABARANGPUR TUSHAR KANT PATNAIK VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// // 0 //
274	WP(C)/0031249/2022	SUBHENDU KUMAR SAHOO VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //
275	WP(C)/0031250/2022	REETA SATAPATHY VS BASANTA KUMAR SATAPATHY	SWETALINA PANDA VS	// 0 //
276	WP(C)/0031251/2022	DAMAYANTI JENA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
277	WP(C)/0031252/2022	PRATAP KESARI SEN VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //
278	WP(C)/0031253/2022	ALETHES KHARIN DHANPHUL VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
279	WP(C)/0031254/2022	BASANTI NAYAK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
280	WP(C)/0031255/2022	SANTOSH KUMAR MALIK VS ELECTION OFFICER-CUM-BDO,NISCHINTAKOILI	BIKRAM KESHARI BAL VS	// 0 //
281	WP(C)/0031256/2022	DAMAYANTI JENA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
282	WP(C)/0031257/2022	PRATYASHA PARIMITA ACHARYA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
283	WP(C)/0031258/2022	BINOD NAYAK VS MD, IOCL, MUMBAI	RABI NARAYAN BEHERA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0031259/2022	RATNAKAR BARAL VS BBSR DEVELOPMENT AUTHORITY	RUPESH KUMAR KANUNGO VS	// 0 //
285	WP(C)/0031260/2022	PRIYAMBADA PUJARI VS THE ADMINISTRATOR OF SHRI JAGANNATH TEMPLE, PURI	HEMANTA KUMAR ROUT VS	// 0 //
286	WP(C)/0031261/2022	DR. BINODINI MISHRA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
287	WP(C)/0031262/2022	GUNA MURMU VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
288	WP(C)/0031263/2022	LALA MANOJ KUMAR RAY VS AO, PNB, BBSR	MILAN KANUNGO VS	// 0 //
289	WP(C)/0031264/2022	ANANTA KUMAR BAI VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
290	WP(C)/0031265/2022	DR. RAJAT KUMAR DASH VS STATE OF ODISHA	SAROJ KUMAR DAS VS	// 0 //
291	WP(C)/0031266/2022	DR.CHETNA MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR DAS VS	// 0 //
292	WP(C)/0031267/2022	RAMESH CHANDRA BHUYAN VS STATE OF ODISHA	SARITA PANDA VS	// 0 //
293	WP(C)/0031268/2022	PRASANA KUMAR PATRA VS SECY. TO GOVT. OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
294	WP(C)/0031269/2022	M/S. KRISHNA COKE (INDIA) PVT. LTD.,CUTTACK VS UNION OF INDIA	PRATIK DASH VS	// 0 //
295	WP(C)/0031270/2022	NIRANJAN JENA	KABIR KUMAR JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		CHAIRMAN, LIC OF INDIA,MUMBAI		//
296	WP(C)/0031271/2022	ROHITA BEHERA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0031272/2022	SMRUTI RANJAN MOHANTY	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		SBI,FATEPUR BRANCH		//
298	WP(C)/0031273/2022	KANAK BASTIA	SUSANTA KUMAR PRADHAN 2	//
		VS	VS	0
		BRANCH MANAGER, UNION BANK OF INDIA, MANGALABAG		//
299	WP(C)/0031274/2022	REKHA MOHANTY	SAROJ KUMAR ROUT	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
300	WP(C)/0031275/2022	SAMARU SANDRIA	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0031276/2022	KANYA KUMARI	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0031277/2022	PURNIMA DUNGURI	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0031278/2022	BIJAYA KUMAR DAS	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0031279/2022	PRAKASH BHISAR	BIBHUTI BHUSAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0031280/2022	SURENDRA PRUSTY @ BEHERA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0031281/2022	SUBASH CHANDRA NAYAK	KALPATARU KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0031282/2022	STATE OF ODISHA BIJULI MOHANTY VS	MIHIR KANTA RATH VS	// // ()
308	WP(C)/0031283/2022	STATE OF ODISHA SANGRAM KESHARI MOHAPATRA VS	MIHIR KANTA RATH VS	// // ()
309	WP(C)/0031284/2022	STATE OF ODISHA JAMUNA SUNA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
310	WP(C)/0031285/2022	STATE OF ODISHA RADHAKANTA SAHU VS	MIHIR KANTA RATH VS	// // ()
311	WP(C)/0031286/2022	STATE OF ODISHA PARSURAM DASH VS	SRINIBASH SATAPATHY VS	// // ()
312	WP(C)/0031287/2022	STATE OF ODISHA SUNET LUHA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
313	WP(C)/0031288/2022	STATE OF ODISHA SK.AZHARUDDIN VS	BISWARANJAN DALAI VS	// // ()
314	WP(C)/0031289/2022	R.T.O.CHANDIKHOLE BANSHIDHAR PARIDA VS	AVIJIT PAL VS	// // ()
315	WP(C)/0031290/2022	STATE OF ODISHA PRASANTA KUMAR PADHI VS	BIBHUTI BHUSAN SWAIN VS	// // ()
316	WP(C)/0031291/2022	PUBLIC INFORMATION OFFICER, BBSR SUDAM CHARAN SOREN VS	S.K.SAMAL VS	// // ()
317	WP(C)/0031292/2022	STATE OF ODISHA PADMANAV PANDA VS	ACHYUTANANDA PATTNAIK VS	// // ()
		CEO,TATA POWER NORTHERN ODISHA DISTRIBUTION LTD.BALASORE		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0031293/2022	SACHIDANANDA PATTANAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0031294/2022	MILIND GUPTA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
320	WP(C)/0031295/2022	SUJIT PADHAN VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
321	WP(C)/0031296/2022	MDSG CONSTRUCTION PVT. LTD., NUAPADA VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
322	WP(C)/0031297/2022	HEMANTA KUMAR SWAIN VS THE STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //
323	WP(C)/0031298/2022	DILLIP KUMAR JENA VS COLLECTOR AND DM, KEONJHAR	SHUBHENDU KUMAR PARIDA VS	// 0 //
324	WP(C)/0031299/2022	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
325	WP(C)/0031300/2022	SWARNAPRAVA MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR SWAIN-1 VS	// 0 //
326	WP(C)/0031301/2022	DEBENDRA KUMAR NAYAK VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
327	WP(C)/0031302/2022	NALINI KANTA MOHAPATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
328	WP(C)/0031303/2022	AISHWARYA SAHOO VS GOVT. OF INDIA	SUJATA JENA VS	// 0 //
329	WP(C)/0031304/2022	SUKANTA KUMAR PANDA	PRINCE PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0031305/2022	RAI MANI MALLICK	RAMESH CHANDRA OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0031306/2022	ABU BAKAR KHAN	SANJIB SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0031307/2022	M/S KATWARI ENTERPRISES, JHARSUGUDA	ANSUMAN BHUYAN	//
		VS	VS	0
		CHIEF MANAGER, UCO BANK, BRAJARAJNAGAR BRANCH		//
333	WP(C)/0031308/2022	GRAMADEBATI WOMEN SHG, BALASORE	SATYABRATA SENAPATI	//
		VS	VS	0
		STATE OF ORISSA		//
334	WP(C)/0031309/2022	INDRAMANI NAYAK	SYAMALENDU PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0031310/2022	MAA BASULI SHG, BALASORE	SATYABRATA SENAPATI	//
		VS	VS	0
		STATE OF ORISSA		//
336	WP(C)/0031311/2022	SABITA BARAL	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0031312/2022	SAPAN KUMAR TRIPATHY	SOUMENDRA PATTANIK	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0031313/2022	ANNAPURNA SAMAL	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0031314/2022	SUGRIBA SWAIN	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0031315/2022	SATYABRATA PATI	GOKULANANDA PADHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WPCRL/0000155/2022	IPSITA NANDA BISWAJIT BEHERA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// / /0 ()
342	ABLAPL/0014939/2022	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	BISHNUBRATA SINGH VS	// BALASORE SADAR /196 /2022 ()
343	ABLAPL/0014940/2022	TOFAN PARIDA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// PARADEEP /337 /2022 ()
344	ABLAPL/0014941/2022	NAMITA RANI DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// SARAT /86 /2022 ()
345	ABLAPL/0014942/2022	AJAY BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// NARASINGHPUR /238 /2022 ()
346	ABLAPL/0014943/2022	LUCKY @ PRITAM BOHIDAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// BOLANGIR TOWN /593 /2022 ()
347	ABLAPL/0014944/2022	AJAY KUMAR BISWAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// NARASINGHPUR /238 /2022 ()
348	ABLAPL/0014945/2022	BHIKARI SAHOO VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// CHOUWAR /466 /2022 ()
349	ABLAPL/0014946/2022	SUSILA SETHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// / /0 JMFC, CHHENDIPADA(Anugul) 2(B)CC/0000019/2022
350	ABLAPL/0014947/2022	KAIRU BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// / /0 JMFC, CHHENDIPADA(Anugul) 2(B)CC/0000019/2022
351	ABLAPL/0014948/2022	SANTILATA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// AUL /455 /2022 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0014949/2022	MANGULI DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DHARMASALA /611 /2022 () //
353	ABLAPL/0014950/2022	YAKUB KHAN @ JIBAR KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(B)CC/0000005/2022
354	ABLAPL/0014951/2022	SAMAYA KUMAR ROUT VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	TIHIDI /467 /2022 () //
355	ABLAPL/0014952/2022	MINATI SATHPATHY VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /839 /2022 () //
356	ABLAPL/0014953/2022	ABINASH PRADHAN VS STATE OF ODISHA	SANJAY KUMAR DAS VS	KHAIRA /270 /2022 () //
357	ABLAPL/0014954/2022	DURYODHAN SAMANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /295 /2022 () //
358	ABLAPL/0014955/2022	ALOK NAYAK @ DILLU @ ALOK RANJAN NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /26 /2022 () //
359	ABLAPL/0014956/2022	ANANTA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /446 /2022 () //
360	ABLAPL/0014957/2022	GIRJA SANKAR DAS VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS	//0 () //
361	ABLAPL/0014958/2022	ANTARYAMI NAIK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	DHENKANAL TOWN /612 /2022 () //
362	ABLAPL/0014959/2022	DINESH GUPTA @ DINESH PRASAD SAH VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	SASON /251 /2022 () //
363	ABLAPL/0014960/2022	SK. WASIM	MANOJ KUMAR MALLICK	MALGODOWN /184 /2014

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0014961/2022	BIPIN KANDI	SK. ZAFARULLA	KONARK /208 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0014962/2022	ANIL KUMAR PATRA	JAYANTA KUMAR MAJHI	RUPSA /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0014963/2022	PRIYANKA PRIYADARSHINI SETHY	CHITTARANJAN SWAIN	PARADEEP /365 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0014964/2022	SK. AHEMAD	ARIJEET MISHRA	TIRTOL /434 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0014965/2022	JAGABANDHU MUDULI	JEEVANJYOTI MOHANTY	SATYABADI /317 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0014966/2022	DEEPAK MAJHI	AMULYA RATNA PANDA	BALASORE TOWN /154 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0014967/2022	JANGYADATTA TRIPATHY	BIRENDRA KUMAR PARDHI	KHURDA P.S. /473 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0014968/2022	ASHOK PURI	DEBASIS PANIGRAHI	SATYABADI /115 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0014969/2022	SRIKANTA KUMAR PRADHAN @ SUKA	SURESH KUMAR JENA	JAJPUR SADAR /279 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0014970/2022	KAILASH CHANDRA JENA	ARIJEET MISHRA	KOREI /387 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0014971/2022	SAGAR DAS	SAMBEET PATTANAYAK	KONARK /245 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0014972/2022	STATE OF ODISHA BIBEKANANDA DASH VS	SIDHARTHA MISHRA VS	// DHARMASALA /618 /2022 ()
376	ABLAPL/0014973/2022	STATE OF ODISHA BABULI GOCHHAYAT @ BABU VS	CHAITANYA NAYAK VS	// CHOUDWAR /544 /2022 ()
377	ABLAPL/0014974/2022	STATE OF ODISHA SANGRAM BISWAL VS	BISWARANJAN MAHARATHA VS	// CHANDANPUR /270 /2022 ()
378	ABLAPL/0014975/2022	STATE OF ODISHA SUMAN MALLIK VS	ASHOK DAS VS	// BAIDYANATHPUR /375 /2022 ()
379	ABLAPL/0014976/2022	STATE OF ODISHA TRUPTI RANJAN BHOL VS	JAYANTA KUMAR KHANDAYATRAY VS	// JANKIA P.S. /380 /2022 ()
380	ABLAPL/0014977/2022	STATE OF ODISHA MANI @ MANIBHADRA MAHALIK VS	MADHUMITA NAIK VS	// KHANTAPADA /344 /2017 ()
381	ABLAPL/0014978/2022	STATE OF ODISHA PRADIPTA KUMAR RAY VS	SK. ZAFARULLA VS	// GOP /437 /2022 ()
382	ABLAPL/0014979/2022	STATE OF ODISHA BABU DALEI VS	ADHIRAJ MOHANTY VS	// BHOGRAI /83 /2022 ()
383	ABLAPL/0014980/2022	STATE OF ODISHA PRABHATI DEI VS	SAROJ KUMAR PADHI VS	// DELANGA /268 /2022 ()
384	ABLAPL/0014981/2022	STATE OF ODISHA TUKU@BHRAMARBAR NAYAK VS	PRAFULLA KUMAR BISWAL VS	// AUL /433 /2022 ()
385	ABLAPL/0014982/2022	STATE OF ODISHA KARTIK BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0014983/2022	SANJAY @ MAHESH SINGH VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /284 /2022 () //
387	ABLAPL/0014984/2022	MANAGOBINDA SAHU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KUNDEI /94 /2022 () //
388	ABLAPL/0014985/2022	PRAVAT PAIKRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /232 /2022 () //
389	ABLAPL/0014986/2022	SOUMIT PANDA VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	BHUBANESWAR VIGILANCE /8 /2022 () //
390	ABLAPL/0014987/2022	TANMAY KUMAR SAMAL VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	SECTOR-3 /104 /2022 () //
391	ABLAPL/0014988/2022	SK. AKHTAR VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /20 /2014 () //
392	ABLAPL/0014989/2022	TRINATH KHARA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /74 /2022 () //
393	ABLAPL/0014990/2022	NANDALAL DANDASENA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY-2 VS	BODEN /278 /2022 () //
394	ABLAPL/0014991/2022	OM PRAKASH SINGH @ OM PRAKASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AIRPORT /338 /2022 () //
395	ABLAPL/0014992/2022	KSHETRA MOHAN SETHY VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	PARADEEP /365 /2022 () //
396	ABLAPL/0014993/2022	NANI GOPAL PARIDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /374 /2022 () //
397	ABLAPL/0014994/2022	GOPAL DHALI	DIPTI RANJAN BHOKTA	DABUGAM /168 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0014995/2022	SONIA TRIPATHY	SAROJ KUMAR PADHY	INFOCITY PS /252 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0014996/2022	SANKARSAN MALIK	SURESH KUMAR JENA	BINJHARPUR /601 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0014997/2022	RABINDRA KUMAR JENA	GYANENDRA CHANDRA SWAIN	CHHEND /167 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0014998/2022	BASANTA KUMAR SAHOO	ACHYUTANANDA PATTNAIK	BOLAGARH P.S. /281 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0014999/2022	JADAB SUNANI	VIJAY KAR	PATNAGARH /202 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0015000/2022	RAJIV RANJAN	UMA CHARAN MISHRA	/ /0
		VS	VS	()
		REPUBLIC OF INDIA (CBI)		//
404	ABLAPL/0015001/2022	DHABALESWAR NAG	S.S.RAY (2)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0015002/2022	RAGHUNATH MOHAPATRA @ MAHAPATRA	PRAVASH CHANDRA JENA	KHURDA MODEL /568 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0015003/2022	CHANDRAMANI SENAPATI	VIJAYA KAR	JHARPOKHARIA /248 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0015004/2022	JAGANNATH PRADHAN	ASHOK KUMAR SWAIN-1	DASPALLA /232 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0015005/2022	TARAPADA SENAPATI	VIJAYA KAR	JHARPOKHARIA /248 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0015006/2022	STATE OF ODISHA BHARAT @ BHARAT CHANDRA BARAL VS	SAROJ RANJAN SUBUDHI VS	// JAJPUR SADAR /309 /2022 ()
410	ABLAPL/0015007/2022	STATE OF ODISHA MADHAB NANDI VS	CHIRANJAYA MOHANTY VS	// LALBAG /274 /2022 ()
411	ABLAPL/0015008/2022	STATE OF ODISHA SUMANTA PRADHAN VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /296 /2022 ()
412	ABLAPL/0015009/2022	STATE OF ODISHA KALANDI MALIK VS	SARATHI JYOTI MOHANTY VS	// BALICHANDRAPUR /378 /2022 ()
413	ABLAPL/0015010/2022	STATE OF ODISHA RAMAKRISHNA MAJHI VS	SANJAY KUMAR DAS-2 VS	// /274 /2022 ()
414	ABLAPL/0015011/2022	STATE OF ODISHA SUMAN SINGH VS	RAMESH AGARWAL VS	// / /0 ()
415	ABLAPL/0015012/2022	STATE OF ODISHA DHARANIDHAR BEHERA VS	PRANAB KUMAR DAS VS	// JARAPADA /388 /2022 ()
416	ABLAPL/0015013/2022	STATE OF ODISHA PRABIR KUMAR NAYAK VS	ARJEET MISHRA VS	// AUL /455 /2022 ()
417	ABLAPL/0015014/2022	STATE OF ODISHA KAILASH KANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// BARAMBA /136 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :18/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2022 FA/255/1986	SAMBHU-MP	M/S.G.C.PATNAIK
2	10/2022 FA/255/1986	SAMBHU-MP	M/S.G.C.PATNAIK
3	10/2022 FA/255/1986	SAMBHU-MP	M/S.G.C.PATNAIK
4	11/2022 FA/255/1986	SAMBHU-MP	M/S.G.C.PATNAIK
5	12/2022 FA/255/1986	SAMBHU-MP	M/S.G.C.PATNAIK
6	33/2022 CRLMA/34/2022	MINANAYANA KHATUA-MP	SANDIPANI NAYAK
7	34/2022 CRLMA/329/2022	KAIBALYA NAYAK-MP	ADV.
8	34/2022 CRLMA/329/2022	KAIBALYA NAYAK-MP	ADV.
9	88/2022 WPC(OAPC)/30/2018	ASHOK KUMAR NAYAK-MP	
10	97/2022 TRPCRL/91/2022	PRITISH PATNAIK-MP	BIBEKANANDA BHUYAN
11	213/2022 LAA/48/2022	HARIDASPUR PARADEEP, NEW B.G. RAIL LINK, KENDRAPARA-MP	
12	214/2022 LAA/11/2022	SPECIAL LAND ACQUISITION OFFICER, TALCHER-MP	M/S SARTHAK PRADHAN, R. DAS
13	284/2022 CONTC/6065/2021	BISHNU NARAYAN DAS-MP	M/S.UPENDRA KU.SAMAL, C.D.ASHOO, M.R.MOHAPATRA
14	321/2022 RVWPET/299/2022	KASTURABA GANDHI MATRUNIKETAN, PAIKAMAL-MP	SISIR KUMAR PUROHIT
15	322/2022 RVWPET/320/2022	UNION OF INDIA-MP	PRABHU PRASANNA BEHERA, C.G.C.
16	322/2022 RVWPET/320/2022	UNION OF INDIA-MP	PRABHU PRASANNA BEHERA, C.G.C.
17	323/2022 RVWPET/320/2022	UNION OF INDIA-MP	PRABHU PRASANNA BEHERA, C.G.C.
18	324/2022 RVWPET/320/2022	UNION OF INDIA-MP	PRABHU PRASANNA BEHERA, C.G.C.
19	397/2022 RPFAM/311/2022	BALARAM GOUDA-MP	TUKUNA MISHRA
20	408/2022 CRLMP/2086/2021	SUBHA KANTA SAHOO-MP	SANTANU KUMAR SARANGI
21	414/2022 WPC(OA)/2938/2015	PRASANTA KUMAR SAHOO-MP	
22	495/2022 TRP(C)/446/2022	SUBHASHMITA BEHERA-MP	NIRANJAN LENKA
23	496/2022 TRP(C)/447/2022	SUKANTI MAPA @ NAYAK-MP	UNMESH CHANDRA JENA
24	693/2022 FAO/445/2022	M/S.ORISSA AGRICO(P) LTD.-MP	SOMANATH MISHRA
25	694/2022 FAO/445/2022	M/S.ORISSA AGRICO(P) LTD.-MP	SOMANATH MISHRA
26	695/2022	BIBEKANANDA TRIPATHY-MP	NAMITA PATTANAIAK

27	FAO/201/2022 759/2022 CRLREV/461/2008	ASUTOSH ROUSTRAY-MP	M/S.J.K.KHUNTIA
28	760/2022 CRLREV/386/2022	SEBIKA PARHI-MP	DEVASHIS PANDA
29	1182/2022 RSA/332/2018	HAZI ABDUL MAJID@BABU BHAI-MP	SATYABADI MANTRI
30	1183/2022 RSA/179/2022	GOUTAM NAIK-MP	
31	1184/2022 RSA/121/2011	YEDLA SRI RAMULU-MP	M/S.S.S.RAO
32	1185/2022 RSA/121/2011	YEDLA SRI RAMULU-MP	M/S.S.S.RAO
33	1186/2022 RSA/117/2011	YEDLA SRIRAMULU-MP	M/S.S.S.RAO
34	1187/2022 RSA/117/2011	YEDLA SRIRAMULU-MP	M/S.S.S.RAO
35	1188/2022 RSA/121/2011	YEDLA SRI RAMULU-MP	M/S.S.S.RAO
36	1214/2022 WPC(OAC)/2398/1999	ANANTA CHARAN BEHERA-MP	M/S MIHIR KUMAR MALLICK
37	1215/2022 CMP/1159/2022	NABAKISHOR JENA-MP	SHIB SHANKAR MOHANTY
38	1215/2022 WPC(OAC)/353/2009	JAYAKRISHNA PALAI-MP	MISS SIVA MOHANTY
39	1216/2022 CMP/1160/2022	JEMA PATRA-MP	SUKANTA KUMAR NAYAK
40	1217/2022 CMP/1162/2022	SANJIB KUMAR DAS-MP	MANAS RANJAN BAUG
41	1218/2022 CMP/1163/2022	JHARANA DALEI-MP	SAMBEET PATTANAYAK
42	1219/2022 CMP/1164/2022	ANITA DAS-MP	KALINGA KESHARI MOHAPATRA
43	1220/2022 CMP/1098/2022	BINODINI BHUE-MP	NIROD KUMAR SAHU
44	1335/2022 MACA/802/2020	INTAJ KHAN-MP	B.SINGH (1)
45	1336/2022 MACA/803/2020	JAHADA BIBI-MP	B. SINGH (1)
46	1337/2022 MACA/632/2022	PUSHPA BAG-MP	JAGABANDHU SAHU
47	1338/2022 MACA/632/2022	PUSHPA BAG-MP	JAGABANDHU SAHU
48	1339/2022 MACA/610/2022	M/S.NATIONAL INSURANCE COMPANY LTD.-MP	PRAKASH KUMAR MOHANTY
49	1340/2022 MACA/611/2022	D.M.,M/S.NATIONAL INSURANCE COMPANY LTD., CUTTACK	PRAKASH KUMAR MOHANTY
50	1973/2022 CRLA/1037/2022	SUSANTA KUMAR PATEL-MP	NIRANJAN PANDA
51	1974/2022 CRLA/946/2022	KALIPRASAD MISHRA-MP	M.M.SWAIN
52	1975/2022 CRLA/946/2022	KALIPRASAD MISHRA-MP	M.M.SWAIN
53	1976/2022 CRLA/332/2017	BIKU@SUNIL KUMAR PRUSTY@SUNIL PRUSTY-MP	M/S.SOURA CH.MOHAPATRA
54	1977/2022 CRLA/1041/2022	SALIM KHAN-MP	BHARAT BHUSAN ROUSTRAY
55	1978/2022 CRLA/1041/2022	SALIM KHAN-MP	BHARAT BHUSAN ROUSTRAY
56	1979/2022 CRLA/1042/2022	TIMA @ SANATAN MALLIK-MP	DEEPAK KU SAHOO
57	1980/2022 CRLA/1042/2022	TIMA @ SANATAN MALLIK-MP	DEEPAK KU SAHOO

58	1981/2022 CRLA/123/2018	BIRANCHI MAJHI-MP	
59	1982/2022 CRLA/1045/2022	PURNA CHANDRA BEHERA-MP	SIDHARTHA MISHRA
60	1983/2022 CRLA/1045/2022	PURNA CHANDRA BEHERA-MP	SIDHARTHA MISHRA
61	1984/2022 CRLA/26/2016	AKHAYA KUMAR SAHOO-MP	M/S.SANJIP KUMAR MOHANTA,M/S.PRASANT KU. SA
62	1985/2022 CRLA/36/2022	LAXMAN PANGI-MP	DIPTI RANJAN BHOKTA
63	1986/2022 CRLA/205/2020	CHITTA RANJAN PUROHIT-MP	DILLIP MOHANTY
64	1987/2022 CRLA/205/2020	CHITTA RANJAN PUROHIT-MP	DILLIP MOHANTY
65	2065/2022 BLAPL/4717/2021	CHHOTU KUMAR-MP	
66	2066/2022 BLAPL/10435/2022	MANMATH SWAIN @ BUNA-MP	BRAHMANANDA TRIPATHY
67	2067/2022 BLAPL/11466/2022	SUSHANTA @ SUSANTA MISHRA-MP	SUSHANTA KUMAR PRADHAN
68	2068/2022 BLAPL/7323/2022	KATHIA @ PRAVAT SWAIN-MP	ADWITIYA SATPATHY
69	2069/2022 BLAPL/6643/2020	AMIT BERIWAL-MP	
70	2070/2022 BLAPL/4970/2022	BIJAYA PARIDA-MP	BIBUDHENDRA KUMAR RATH
71	2071/2022 BLAPL/4308/2022	PENDUR BIJAYA-MP	
72	2379/2022 ABLAPL/13651/2022	GHANASHYAM SWAIN-MP	
73	2380/2022 ABLAPL/13307/2022	SANGRAM MOHANTY-MP	
74	2381/2022 ABLAPL/4810/2022	JITENDRA PRADHAN @ JITU-MP	
75	2382/2022 ABLAPL/10393/2022	MOHAN KARKARIA-MP	
76	2383/2022 ABLAPL/13087/2021	SURYA KANTA PARIDA-MP	
77	2384/2022 ABLAPL/2104/2019	NIRANJAN BARAL-MP	
78	2385/2022 ABLAPL/2831/2022	NARAYAN BARIK-MP	
79	2386/2022 ABLAPL/13632/2022	MUNA PATRA-MP	
80	2387/2022 ABLAPL/12509/2022	DEEPAK JENA-MP	
81	2388/2022 ABLAPL/7632/2019	BHASKAR ROUT-MP	
82	2389/2022 ABLAPL/13960/2022	ARIN KUMAR MOHANTY @ ARIN MOHANTY-MP	JAYANTA KUMAR MAJHI
83	2390/2022 ABLAPL/6704/2022	GADADHARA SINGH-MP	
84	2391/2022 ABLAPL/281/2020	RABINDRA NAYAK-MP	
85	2757/2022 CRLMC/3549/2022	SUSHANTA KUMAR MOHANTA-MP	SMRUTI RANJAN MOHAPATRA
86	2759/2022 CRLMC/3508/2022	MALLIK SHAMIM ARAFAT-MP	ANIL KUMAR DAS
87	2760/2022 CRLMC/3551/2022	BABU@SAROJ KUMAR KHUNTIA-MP	NIHAR RANJAN OJHA
88	2761/2022 CRLMC/3552/2022	CHITTARANJAN BARAL-MP	BHABANI SHANKAR DASPARIDA
89	2762/2022	SURENDRA MAHATO-MP	BHARAT BHUSAN ROUSTRAY

90	CRLMC/3553/2022 2763/2022	PRASANTA KHATUA-MP	
91	CRLMC/916/2022 2764/2022	HIMANSU SAHU-MP	PRABHAT KUMAR DAS
92	CRLMC/3557/2022 2765/2022	RAJAT GUPTA-MP	M/S LALIT MAHARANA,
93	CRLMC/2377/2016 2766/2022	RAJAT GUPTA-MP	M/S LALIT MAHARANA,
94	CRLMC/2377/2016 2767/2022	MANAS RANJAN TRIPATHY-MP	M/S.MANOJ KU. MOHANTY
95	CRLMC/3869/2016 2768/2022	MANAS RANJAN TRIPATHY-MP	M/S.MANOJ KU. MOHANTY
96	CRLMC/3869/2016 2769/2022	BIBHUTI BHUSAN SAHOO-MP	SANJAY KUMAR PATTANAIK
97	CRLMC/3558/2022 2770/2022	PRASANTA CHANDRA RATH-MP	DURGA PRASAD DHAL
98	CRLMC/3560/2022 2771/2022	DR.CHAITANYA CHARAN DAS-MP	RAGHUNATH SINGH
99	CRLMC/3561/2022 2772/2022	JEETENDRA MISHRA-MP	BHARAT JALLLI
100	CRLMC/3563/2022 2773/2022	RADHESHYAM GUPTA-MP	BRUNDABAN ROUT
101	CRLMC/3564/2022 2774/2022	RATANAKAR DASH-MP	
102	CRLMC/3117/2014 2775/2022	SABIR KUMAR NAIK-MP	GOUTAM TRIPATHY
103	CRLMC/3567/2022 2776/2022	GUMAN PRUSTY @ PRASANT KU. PAIKRAY-MP	AMITAV TRIPATHY
104	CRLMC/3568/2022 2777/2022	TARUNKANTA MOHANTY-MP	SARATHI JYOTI MOHANTY
105	CRLMC/3569/2022 2778/2022	KALU JAGADEV @ JAYANARAYAN JAGADEV-MP	PRAVASH CH JENA
106	CRLMC/3570/2022 3634/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
107	WA/1548/2022 3635/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
108	WA/1548/2022 3636/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
109	WA/1549/2022 3637/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
110	WA/1549/2022 3638/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
111	WA/1550/2022 3639/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
112	WA/1550/2022 3640/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
113	WA/1551/2022 3641/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
114	WA/1551/2022 3642/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	SYED EJAZUL HAQUE
115	WA/1552/2022 3643/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	SYED EJAZUL HAQUE
116	WA/1552/2022 3644/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
117	WA/1553/2022 3645/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
118	WA/1553/2022 3646/2022	MAMATA DEI-MP	LAXMIKANTA MOHANTY
119	WA/1554/2022 3647/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
120	WA/1546/2022 3648/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.

121	3649/2022 WA/1546/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, A.G.A.
122	3650/2022 WA/1450/2022	NABAGHANA SWAIN-MP	SUKANTA KUMAR NAYAK
123	3651/2022 WA/386/2012	CH.VARADA RAJULU RED-MP	M/S.A.P.BOSE, M.R.DHAL
124	3652/2022 WA/1324/2022	MAMATANJALI MISHRA-MP	RANJIT MOHANTY
125	3653/2022 WA/1555/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
126	3654/2022 WA/1555/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
127	3655/2022 WA/1556/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
128	3656/2022 WA/1556/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
129	3657/2022 WA/1560/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
130	3658/2022 WA/1560/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
131	3659/2022 WA/1561/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
132	3660/2022 WA/1562/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
133	3661/2022 WA/1561/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
134	3662/2022 WA/1562/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
135	3663/2022 WA/1558/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
136	3664/2022 WA/1558/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
137	3665/2022 WA/1558/2022	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
138	3666/2022 WA/1563/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	SAMEER KUMAR DAS
139	3667/2022 WA/1563/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	SAMEER KUMAR DAS
140	3668/2022 WA/1564/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
141	3669/2022 WA/1564/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
142	3670/2022 WA/1565/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
143	3671/2022 WA/1565/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
144	3672/2022 WA/1566/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	SAMEER KUMAR DAS
145	3673/2022 WA/1566/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	SAMEER KUMAR DAS
146	3674/2022 WA/1567/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
147	3675/2022 WA/1567/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
148	3676/2022 WA/1568/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
149	3677/2022 WA/1568/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
150	3678/2022 WA/1569/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
151	3679/2022 WA/1569/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
152	3680/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO

153	WA/1570/2022 3681/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
154	WA/1570/2022 15808/2022	BANAMALI BEHERA-MP	SUKANTA KUMAR MISHRA
155	WP(C)/31170/2022 15809/2022	JUDISTHIRA JENA-MP	BIJAYA KUMAR NAYAK 3
156	WP(C)/31176/2022 15810/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
157	WP(C)/16319/2016 15811/2022	M/S SURYANSH HOTELS AND RESORTS, BBSR-MP	SOMANATH MISHRA
158	WP(C)/31178/2022 15812/2022	M/S SURYANSH HOTELS AND RESORTS, BBSR-MP	SOMANATH MISHRA
159	WP(C)/31182/2022 15813/2022	DR.SUSANTA KUMAR PATRO-MP	PRONOY MOHANTY
160	WP(C)/31183/2022 15814/2022	SAKUNTALA BEHERA-MP	DAYANANDA MOHAPATRA
161	WP(C)/31185/2022 15815/2022	JAGADISH CHANDRA BEHERA-MP	DAYANANDA MOHAPATRA
162	WP(C)/31187/2022 15816/2022	LILABATI JENA-MP	
163	WP(C)/28978/2022 15817/2022	TULASA PANGI-MP	GOPINATH MISHRA
164	WP(C)/26243/2022 15818/2022	TANUJA KUMAR PANI-MP	CHANDRA SEKHAR PANDA
165	WP(C)/31198/2022 15819/2022	PRAMODA KUMAR SATAPATHY-MP	RANJIT MOHANTY
166	WP(C)/31207/2022 15820/2022	MAA AMBIKA SC/ST RESIDENTIAL SIKSHA SEVASHRAM, KALANIKSAR, KALANIKSAR-MP	
167	WP(C)/29326/2022 15821/2022	ABINASH MISHRA-MP	M/S.S.DAS
168	WP(C)/20420/2017 15822/2022	ABINASH MISHRA-MP	M/S.S.DAS
169	WP(C)/20420/2017 15823/2022	INSTITUTE OF PHARMACY AND TECHNOLOGY, CUTTACKA-MP	KANMAY MISHRA
170	WP(C)/31213/2022 15824/2022	LINGA @ LINGARAJ JENA-MP	RAJENDRA KUMAR PRADHAN
171	WP(C)/31223/2022 15825/2022	RAMESH CHANDRA SAHOO-MP	UMESH CHANDRA MOHANTY
172	WP(C)/31226/2022 15826/2022	DR. SRIDHAR PANDA-MP	AVIJIT MISHRA
173	WP(C)/31227/2022 15827/2022	CHUMKI DEEP-MP	RAJJEET ROY
174	WP(C)/31229/2022 15828/2022	OMM CONSTRUCTION, ANGUL-MP	SUBHENDU KUMAR DAS
175	WP(C)/31228/2022 15829/2022	BHIMASEN SAMAL-MP	SATYAJIT PATTANAİK
176	WP(C)/31231/2022 15830/2022	HEMANTA KUMAR SETH-MP	SIBANARAYAN BISWAL
177	WP(C)/31234/2022 15831/2022	PREMALATA BAL-MP	BIBEKANANDA BAIKAKH
178	WP(C)/20862/2022 15832/2022	M/S MAHAMAYA MACHINERY, BALASORE-MP	JAYANTA KUMAR MAJHI
179	WP(C)/31235/2022 15833/2022	ABDUL IMRAN KHAN-MP	MR GAUTAM MISHRA M/S.ANUPAM DASH
180	WP(C)/20110/2019 15834/2022	RANJIT KUMAR BARIK-MP	PRAKASH RANJAN BARIK
181	WP(C)/31238/2022 15835/2022	AJAY KUMAR SAMAL-MP	SUBASH CHANDRA PUSPALAKA
182	WP(C)/31239/2022 15836/2022	SURESH CHANDRA PATI-MP	M/S.ANUPAM DASH
183	WP(C)/15440/2019 15837/2022	BENU DHAR BAL-MP	B.S.PANIGRAHI
	WP(C)/31240/2022		

184	15838/2022 WP(C)/31241/2022	SK.RAFIKUR REHEMAN-MP	SUBHRANSU BHUSAN MOHANTY
185	15839/2022 WP(C)/31242/2022	PABITRA SAHOO-MP	DEBA RANJAN MAHAPATRA
186	15840/2022 WP(C)/14942/2022	M/S.SMARTCHEM TECHNOLOGIES LTD., GANJAM-MP	PRANAYA KISHORE HARICHANDAN
187	15841/2022 WP(C)/31246/2022	FRONT LINE EX-SERVICEMEN BUREAU, BBSR-MP	ARUN KUMAR ACHARYA
188	15842/2022 WP(C)/5825/2013	SAMBHUNATH PEDDA-MP	S.S.RAO
189	15843/2022 WP(C)/31252/2022	PRATAP KESARI SEN-MP	KALPATARU MISHRA
190	15844/2022 WP(C)/31253/2022	ALETES KHARIN DHANPHUL-MP	BHAGABAN MOHANTY
191	15845/2022 WP(C)/31255/2022	SANTOSH KUMAR MALIK-MP	BIKRAM KESHARI BAL
192	15846/2022 WP(C)/4105/2020	ANTARYAMI SAHOO-MP	
193	15847/2022 WP(C)/31262/2022	GUNA MURMU-MP	TRILOCHAN DASH
194	15848/2022 WP(C)/31263/2022	LALA MANOJ KUMAR RAY-MP	MILAN KANUNGO
195	15849/2022 WP(C)/31265/2022	DR. RAJAT KUMAR DASH-MP	SAROJ KUMAR DAS
196	15850/2022 WP(C)/31266/2022	DR.CHETNA MOHAPATRA-MP	SAROJ KUMAR DAS
197	15851/2022 WP(C)/31268/2022	PRASANA KUMAR PATRA-MP	PRAMOD KUMAR NAYAK
198	15852/2022 WP(C)/31269/2022	M/S. KRISHNA COKE (INDIA) PVT. LTD.,CUTTACK-MP	PRATIK DASH
199	15853/2022 WP(C)/31271/2022	ROHITA BEHERA-MP	PRASANNA KUMAR SAHOO
200	15854/2022 WP(C)/31272/2022	SMRUTI RANJAN MOHANTY-MP	BIGYAN KUMAR SHARMA
201	15855/2022 WP(C)/27442/2022	SYED DILSAD ALI-MP	
202	15856/2022 WP(C)/31281/2022	SUBASH CHANDRA NAYAK-MP	KALPATARU KHUNTIA
203	15858/2022 WP(C)/31288/2022	SK.AZHARUDDIN-MP	BISWARANJAN DALAI
204	15859/2022 WP(C)/31288/2022	SK.AZHARUDDIN-MP	BISWARANJAN DALAI
205	15860/2022 WP(C)/30788/2022	M/S GLOBAL CONSTRUCTION, JAGATSINGHPUR-MP	PRASANTA KUMAR SATAPATHY
206	15861/2022 WP(C)/11/2019	MAA SARASWATI SHG-MP	M/S.MANOJ KUMAR MOHANTY
207	15862/2022 WP(C)/31294/2022	MILIND GUPTA-MP	PRAFULLA KUMAR RATH
208	15863/2022 WP(C)/31295/2022	SUJIT PADHAN-MP	RABINDRA KUMAR SAHOO
209	15864/2022 WP(C)/31296/2022	MDSG CONSTRUCTION PVT. LTD., NUAPADA-MP	PRABODHA CH. NAYAK
210	15865/2022 WP(C)/9010/2022	SABITA CHOUDHURY-MP	
211	15866/2022 WP(C)/31299/2022	KAILASH CHANDRA BEHERA-MP	JAJATI KESHARI KHUNTIA
212	15867/2022 WP(C)/31301/2022	DEBENDRA KUMAR NAYAK-MP	RAJJEET ROY
213	15868/2022 WP(C)/31302/2022	NALINI KANTA MOHAPATRA-MP	JAJATI KESHARI KHUNTIA
214	15869/2022 WP(C)/29002/2022	BISWA BIHARI MANDHATA-MP	HEMANTA KUMAR ROUT
215	15870/2022	INDRAMANI NAYAK-MP	SYAMALENDU PATTNAIK

216	WP(C)/31309/2022 15871/2022	SABITA BARAL-MP	SAMIR KUMAR MISHRA
217	WP(C)/31311/2022 15872/2022	SAPAN KUMAR TRIPATHY-MP	SOUMENDRA PATTANIK
218	WP(C)/31312/2022 15873/2022 WP(C)/31313/2022	ANNAPURNA SAMAL-MP	SAMIR KUMAR MISHRA